

ITEM NO.24

COURT NO.10

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.1252/2023

ACID SURVIVORS SAAHAS FOUNDATION (NGO)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 02-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Deepak Kumar Singh, Adv.
Mr. Shashank Tripathi, AOR
Mr. Anurag Bharadwaj, Adv.
Mr. Najeebur Rehman, Adv.
Mr. Dipesh Dwivedi, Adv.

For Respondent(s) Mr. Akshat Kumar, AOR
Ms. Anubha Dhulia, Adv.

Ms. Swati Ghildiyal, AOR
Ms. Devyani Bhatt, Adv.
Ms. Nidhi Bhadola, Adv.

Ms. Shraddha Deshmukh, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. Avdhesh Kumar Singh, AAG
Mr. Prashant Singh, AOR
Mrs. Prerna Dhall, Adv.
Mr. Piyush Yadav, Adv.

Ms. Akanksha Singh, Adv.

Mr. Shirin Khajuria, Sr. Adv.

Ms. Swati Tiwari, Adv.

Ms. Anindita Mitra, AOR

Mr. Aaditya Aniruddha Pande, AOR

Mr. Siddharth Dharmadhikari, Adv.

Mr. Bharat Bagla, Adv.

Mr. Sourav Singh, Adv.

Mr. Aditya Krishna, Adv.

Ms. Preet S. Phanse, Adv.

Mr. Adarsh Dubey, Adv.

Mr. Karan Sharma, AOR

Ms. Diksha Rai, AOR

Ms. Nimisha Menon, Adv.

Mr. Arijit Dey, Adv.

Ms. Apurva Sachdev, Adv.

Ms. Shruti Agrawal, Adv.

Mr. Abhimanyu Tewari, AOR

Mr. Shreyas Awasthi, Adv.

Ms. Astha Sharma, AOR

Mr. Abhijit Pattanaik, Adv.

Mr. Anando Mukherjee, AOR

Mr. Shwetank Singh, Adv.

Ms. Akshata Chhabra, Adv.

Mr. Avijit Mani Tripathi, AOR

Mr. Prakash Ranjan Nayak, AOR

Mr. C.B. Gururaj, Adv.

Mr. Animesh Dubey, Adv.

Mr. Debasis Jena, Adv.

Mr. Varinder Kumar Sharma, AOR

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Nishe Rajen Shonker, AOR

Mr. Vikramjeet Banerjee, ASG

Sathavi Asthana, Adv.

Mr. Arjun Singh, Adv.

Mr. Paavan Awasthi, Adv.

Mr. Saurabh Pandey, Adv.

Ms. Priyanka Terdal, Adv.

Mr. Mukesh Kumar Maroria, AOR

Mr. Piyush Beriwal, Adv.

Mr. Harish Pandey, Adv.

Mr. Rajesh Singh Chauhan, Adv.

Ms. Indira Bhakar, Adv.

Mr. M.K. Maroria, Adv.

Mr. Varun Chugh, Adv.

Mr. S.N. Terdal, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Some of the respondents have yet to file counter affidavit in the matter.
- 2 As a last opportunity, list this matter for final hearing on 24 September 2024.
- 3 Counter affidavit shall be placed on record on or before 20 September 2024.
Rejoinder affidavit, if any, be filed on or before 23 September 2024.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar